

**Roster System for Promotions in Offices  
of Telecommunications Department  
in Andhra Pradesh**

8979. SHRI A.J.V.B. MAHESWARA RAO : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether it is a fact that in Andhra Pradesh, Roster system for promotions for Scheduled Castes and Scheduled Tribes has not so far been implemented in the Telecommunications Department ;

(b) if so, the reasons therefor ; and

(c) the percentage of post reserved for SC/ST which has not been filled up so far in the offices of Telecommunications Department in Andhra Pradesh ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) :  
(a) Roster System is being followed.

(b) Question does not arise.

(c) The percentages of Scheduled Castes and Scheduled Tribes which has not been filled up so far in Andhra Pradesh in the Telecommunications Department, are nil in Scheduled Caste and 3.4% in Scheduled Tribes.

**Setting up of Telephone Exchanges in  
Palghat District, Kerala**

8980. SHRI V.S. VIJAYARAGHAVAN: Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether there is any proposal to set up some more telephone exchanges in the Palghat district during the Seventh Plan period ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir,

(b) It has been planned to open a 25 line small automatic exchange at Ongall-ur in Palghat district. However proposals for setting up more such exchanges may also be considered depending upon their financial viability, availability of requisite demand and exchange units. Three small automatic exchanges have also been opened at Thiruvagapura, Adiperanda and Panananna in 1985-86.

**Teleprinter Facilities in Districts  
of Kerala**

8981. PROF. P.J. KURIEN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether there are any districts in Kerala which do not have teleprinter facilities at present ;

(b) if so, the names of such districts ; and

(c) the steps being taken to provide teleprinter facilities in such districts ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) No, Sir.

(b) Does not arise.

(c) Does not arise.

**Cases Pending in Supreme Court in which  
Union/State Government made party**

8982. SYED SHAHABUDDIN : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) the number of cases pending in the Supreme Court as on 1 April, 1986 ;

(b) the number of cases out of those cases filed by the Union Government and the number of cases filed by State Governments separately ;

(c) the number of cases in which the Union Government has been made a party ; and

(d) the number of cases in which various State Governments have been made a party ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ) : (a) As intimated by the Registry of the Supreme Court 39,943 regular hearing matters, 39,450 admission matters and 55,711 miscellaneous matters are pending as on 1.4.1986.

(b) to (d). The Registry of the Supreme Court does not maintain separate records of cases filed by the Union Government or by the State Government or where the Union Government or the State Government has been made a party.

**Incentives to export oriented industries**

8983. SHRI PRAKASH V. PATIL :

SHRI R.S. MANE :

Will the Minister of INDUSTRY be pleased to state :

(a) whether keeping in view the adverse balance of trade the country is facing at present, Government propose to give incentives to industries which would be producing more for exports ;

(b) whether any scheme has been formulated in this regard ;

(c) if so, the details thereof ; and

(d) what has been the performance of industries which are already engaged in exports during the last three years with cause for fall in their quantum of production, if any ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) to (d). With a view to promoting exports, export processing zones have been set up in selected areas in the country. There are 6 export processing zones at Kandla, Bombay, Cochin, Madras, Falta (West Bengal) and NOIDA (UP). Besides a scheme for setting up 100% export-oriented units has been in operation for the past few years. In the case of 100% export-oriented units and also in the case of units set up in export-processing zones

various incentives and concessions have been granted. The facilities granted to export processing zone units and 100% export-oriented units are spelt out in Appendix-15 and 23 respectively of the Import and Export Policy (1985-88).

Details of exports achieved by the existing two units of Kandla free trade zones and Santa Cruz Export Processing Zones during the past four years are as under :

	KAFZT (Rs. in crores)	SEEPZ (Rs. in crores)
1982-83	142.44	54.37
1983-84	107.30	88.62
1984-85	238.75	95.83
1985-86	238.00	84.49

The other 4 export processing zones are under various stages of development. In the case of 100% export-oriented units, the export performance over the past four years is as follows :

1982-83	Rs. 38.86 crores
1983-84	Rs. 66.66 crores
1984-85	Rs. 118.12 crores
1985-86	Rs. 120.48 crores (till 31.12.1985)

[Translation]

**Approval of Electrification of Villages in Rajasthan**

8984. SHRI SHANTI DHARIWAL : Will the Minister of ENERGY be pleased to state :

(a) the number of villages in Rajasthan for which Rural Electrification Corporation has given its approval for electrification on the proposal sent by the State Government for rural electrification ; and

(b) if no such approval has been given, the reasons therefor ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) The Rural Electrification Corporation has approved schemes of loan assistance to cover electrification of 20,301 villages in Rajasthan.

(b) Does not arise.